

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1820

ANSWERED ON:22.08.2012

GRANTS TO THE UNIVERSITIES

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to change the procedure of providing grants to the universities by the University Grants Commission in the Twelfth Five Year Plan;
- (b) if so, the details thereof;
- (c) whether it has been decided to fix the amount of grant for the universities in Delhi itself by discontinuing earlier practice of sending expert committee to universities for every plan;
- (d) if so, the objectives behind such move;
- (e) whether ground reality can be assessed through such an exercise;
- (f) if so, the details in this regard;
- (g) whether the functioning of various universities is likely to be affected by such exercise; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): Yes, Sir.

(b) to (f): The University Grants Commission (UGC) has decided to discontinue the practice of sending the Expert Committees to Universities for assessment of their financial requirement during the 12th Plan period. The UGC has further approved that all the eligible universities may be requested to send their proposals for XII Plan after they are approved by all the statutory bodies like the Board of Studies, the Academic Council, the Finance Committee and the Executive Council/Board of Management etc. These proposals will be further evaluated by an Expert Committee in the office of the UGC at Delhi and keeping in view the past performance of the university, the demand put in by the university and the allocations, the Expert Committee will recommend the allocation of grants to the universities. The UGC has informed that this decision has been taken to minimize on mobilization and movement of huge number of academic experts during the shortest possible time at the beginning of each plan period; to expedite the process of allocation and disbursement of grants to eligible universities etc. As per the UGC Act, 1956, UGC has the powers to allocate and disburse grants to Universities out of the funds of the Commission and also the power to decide about the process to be followed while deciding and allocating funds to various Universities.

(g) & (h): The UGC has informed that the Universities will be benefited by this exercise since it will be in a position to allocate and disburse grant to the universities quickly on receipt of allocations from Government of India.